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Title: Election of 20 Members from Lok Sabha to the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

MADAM SPEAKER: Shri Gobinda Chandra Naskar.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2013 and ending on the 30th April, 2014."

MADAM SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2013 and ending on the 30th April, 2014."

The motion was adopted.

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